



ITA No.5995/Mum/2019  
Mergermarket Limited  
Assessment Year: 2016-17

**आयकर अपीलीय अधिकरण “आई” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“I” BENCH, MUMBAI**

**माननीय श्री महावीर सिंह, उपाध्यक्ष एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।**  
**BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND**  
**HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
**(Hearing Through Video Conferencing Mode)**

आयकर अपील सं./ I.T.A. No.5995/Mum/2019  
(निर्धारण वर्ष / Assessment Year: 2016-17)

<b>Mergermarket Limited</b> 10, Queen Street Place London EC4R 1BE UK London, UK	<b>बनाम/ Vs.</b>	<b>ACIT (Intl. Tax.)-3(2)(1)</b> Room No.1607,Air India Building Nariman Point Mumbai-400 021.
स्थायी लेखासं./जी आइ आर सं./PAN/GIR No. <b>AAHCM-8084-E</b>		
(पीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

<b>Assessee by</b>	:	Shri Madhur Agarwal-Ld.AR (Letter/email dt. 25/02/2021)
<b>Revenue by</b>	:	Shri S.S. Iyengar-Ld. Sr.DR

सुनवाई की तारीख/ <b>Date of Hearing</b>	:	03/03/2021
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	03/03/2021

**आदेश / ORDER**

**Manoj Kumar Aggarwal (Accountant Member)**

1. Aforesaid appeal by assessee for Assessment Year 2016-17 contest final assessment order dated 23/07/2019 passed by learned Assessing Officer u/s 143(3) r.w.s. 144C(13).
2. The Ld. AR, at the outset, submitted that the assessee has already opted for settlement of dispute under Direct Tax *Vivad Se Vishwas*



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*Scheme (VSV Scheme), 2020* for the year under consideration and Form No.3 has been issued by appropriate authority. The Ld. DR submitted that the appeal may be dismissed as withdrawn.

3. In view of foregoing, the appeal stands dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. The appeal stands dismissed as withdrawn.

*Order pronounced in the open court on 03<sup>rd</sup> March, 2021.*

Sd/-

**(Mahavir Singh)**

उपाध्यक्ष / **Vice President**

Sd/-

**(Manoj Kumar Aggarwal)**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 03/03/2021  
Sr.PS, Jaisy Varghese

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)**  
**आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**